

(ख) उनमें से केन्द्रीय सरकार के कर्मचारियों तथा अन्य लोगों की संख्या कितनी-कितनी थी; और

(ग) मृत व्यक्तियों के परिवारों को मुआवजे के रूप में कितनी धनराशि दी गई ?

#### ACCIDENTS IN THE CAPITAL

1661. SHRI SURAJ PRASAD: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) the number of persons killed in accidents involving buses, taxis etc. in the capital during the period from January 1968 to February, 1969.

(b) the number of Central Government employees and other persons among them; and

(c) the amount of compensation paid to the families of the deceased?]

संसद कार्य तथा नौवहन और परिवहन मंत्री (श्री के. व. रघुरामैया): (क) से (ग) अश्वित सूचना एकत्रित की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जायेगी।

[THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMIAH): (a) to (c) The required information is being collected and will be laid on the table of the Sabha, when received.]

#### REGIONAL ENGINEERING COLLEGE, TIRUCHIRAPALLI

1662. SHRI THILLAI VILLALAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether the Regional Engineering College at Tiruchirapalli in Tamil Nadu State is under the direct control of the Central Government or the State Government;

[ ] English translation.

(b) if the college is under the direct control of the Central Government whether there is any Governing body for the administration of the college;

(c) if so, what are the names of the members, their functions, duties and powers;

(d) whether it is a fact that there is dispute between the principal and the staff for more than an year;

(e) whether this has been settled;

(f) if not, what are the reasons therefor? and

(g) what is the present - position regarding the grievances of the staff against the Principal?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) to (c) The Tiruchirapalli Regional Engineering College is a joint enterprise of the Central Government and the State Government. The College is functioning as an autonomous bo'dy and registered as a society under the Societies Registration Act. The administration and management of the affairs and finances of the College are vested in a Board of Governors. The composition of the Board and its functions are as given in the attached statement. [See Appendix LXVII, Annexure No. 118].

(d) According to a report from the College, there is no dispute between the Principal and the staff, but the staff had represented regarding their service conditions and related matters.

(e) to (g) The Board of Governors after a careful consideration of the representation found that there was no justification for the grievances of the staff. The College is functioning normally.

#### PUBLIC SECTOR HOTEL AT AURANGABAD

1663. SHRI G. R. PATIL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal

under Government's consideration for starting a Hotel in public sector at Aurangabad in Maharashtra State;

(b) if so, the details thereof; and

(c) the time by when the proposal is likely to materialise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) No, Sir. However, a two-star hotel run by the Railway Ministry is already functioning at Aurangabad.

(b) and (c) Do not arise.

#### **NAXALITE POSTERS**

1664. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Naxalite posters and Mao pictures have appeared all over the country including Kashmir in recent month and

(b) if so, what action Government have taken to prevent the dissemination of such harmful propaganda?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) According to information received from State Governments posters advocating armed resolution and Mao pictures have appeared in some parts of the country. However, no such posters or pictures are reported to have appeared in Jammu and Kashmir.

(b) The activities of extremists are being kept under close watch. In Uttar Pradesh, Madhya Pradesh and Tamil Nadu cases have registered under various provisions of the law and are being investigated.

#### **INCREASE IN FREIGHT RATES OF CARGO FROM INDIA**

1665. SHRI A. D. MANI: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND

TRANSPORT be pleased to state:

(a) whether it is a fact that the freight rates for cargo moving out from India to the U. S. Atlantic and the Gulf of Mexico ports have been raised recently.

(b) whether any representations have been made against such increase in freight rates; and

(c) what are the reasons for the increase in rates?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH): (a) Yes, Sir. The West Coast of India and Pakis-tan|USA Conference and the Calcutta, East Coast of India and East P'akis-tan|USA Conference have effected 10% general increase in freight rates which effect from 1st January, 1939 and 11th January, 1969 respectively.

(b) The Government of India as well as the All India Shippers' Council had lodged protests to the Conferences as a result of which a number of exemptions and relaxations were allowed.

(c) The increase has been effected on the ground of steady increase in the operational costs of ships.

#### **CONSTRUCTION OF HOTELS**

1666. SHRI A. D. MANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the steps proposed to be taken by Government for providing increased hotel accommodation in view of the additional traffic expected after the introduction of Jumbo Jets in the Nineteen-Seventies; and

(b) the amount of assistance to be given for the construction of more hotels in 1969-70?

THE 'MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Government have offered special incentives to the private sector to encourage the flow of